

(c) if not, the steps taken/being taken by the Government to give information to rail users in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

(c) Constant efforts are being made by the Railways through interaction with both print and electronic media to ensure maximum publicity of Press releases issued on such occasions.

Allotment of DDA Flats

3336. DR. BIZAY SONKAR SHASTRI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether there have been several cases of duplicate allotment of DDA flats;

(b) if so, the details thereof, location-wise;

(c) whether any investigation has been made in this regard; and

(d) if so, the outcome thereof and the action taken thereon ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Yes, Sir. DDA has reported that 217 numbers of double allotment of DDA flats has been made during the last three years as per location-wise details given in the Statement enclosed.

(c) and (d) On investigation it has been found that in most of the cases double allotment occurred due to wrong feeding of data by the staff inadvertently. However, in cases where it is noticed after investigation that double allotment occurred due to mala fide intention on the part of the concerned official(s) such cases have been referred to the Vigilance Department for disciplinary action. Warning/recordable warnings have been issued in 8 cases. Chargesheets for minor penalties have been issued in 8 cases. In 21 cases investigation is under process.

Statement-I

List of Area where double allotment has been made

S.No.	Localities	No. of cases
1	2	3
1.	Dilshad Garden	06
2.	Rohini	56
3.	Pul Pehlad Pur	05

1	2	3
4.	Dwarka	16
5.	Jahangir Puri	01
6.	Sarai Khalil	02
7.	Jhilmil	03
8.	Kondli Gharoli	103
9.	Pitam Pura	02
10.	Mayur Vihar	01
11.	Jasola	02
12.	Hastsal village	11
13.	Paschim Puri	04
14.	Vasant Kunj	01
15.	Chilla Village	04
Total		217

Aircraft "Saras"

3337. SHRI S.S. OWAISI : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether a Light Transport Aircraft (LTA) 'Saras' is being developed in joint venture with Taneja Aerospace Limited;

(b) if so, the details thereof; and

(c) the time by which this aircraft is likely to be put into operation ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir. Light Transport Aircraft (LTA) 'Saras' is being developed in a joint venture with Taneja Aerospace Ltd. Hindustan Aeronautics Ltd. and other partners.

(b) and (c) The specifications of the LTA have been drawn up and detailed design is in progress. The type certification is likely to be completed by the year 2001 after which the aircraft could be put into operation.

[Translation]

Encroachment in Parks in Paschim Puri

3338. SHRI N.J. RATHWA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the park between Paschim Puri Pocket-2 (Janta Flats) and Madipur village has been encroached upon by the land mafia; and

(b) if so, the steps taken by the Government in this regard ?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) The informa-